

GOVERNMENT OF ASSAM
FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT
DISPUR, GUWAHATI-6

ACS/FCS&CA/1/2/2020

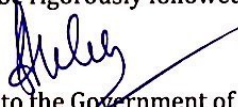
Dated Dispur the 26th March 2020

ADDITIONAL ADVISORY

In view of the outbreak of Covid-19 disease, and subsequent lock down as ordered by state government and government of India, and in pursuance of the video conference held with the Deputy Commissioners under the Chairmanship of Chief Secretary Assam, on 25-03-2020, Department of Food, Civil Supplies and Consumer Affairs hereby issues the following Additional Advisory in continuation to the Advisory no ACS/FCS&CA/1/2020 dated 25th March 2020 for movement of vehicles supplying and carrying food grains as well as operation of daily markets for fruits and vegetables –

1. Interstate & intra state movement of petroleum products, Dairy products, Animal feed, LPG, food items, drugs, pharmaceutical and medical items should not be restricted
2. District Authority will maintain a database of transporters/suppliers of petroleum products, Dairy products, Animal feed, LPG, food items, drugs, pharmaceuticals and medical items which are required to move around the city for maintaining adequate supply. District authority will set up a help desk to issue passes in this regard. Police and Administration may ensure that trucks involved in operation exempt categories are not unduly obstructed even if they are empty as they may be going to pick up or returning after unloading the same.
3. Railways, airports for exempt cargo movement should be allowed.
4. District authority will strictly monitor the health status of the drivers/helpers of these transporters/suppliers with educating them on sanitization and social distancing.
5. Supply of fruits and vegetables, dairy products including milk should be made available at the door step to the extent possible by encouraging wholesalers/retailers to use delivery Van which can supply items at wards level/village level at designated places.
6. Operation of weekly market at town level or at village level should be avoided to the extent possible. However in the event these markets to be made operational, it should be spread out to the extent that minimum 2 to 3 meters distance to be maintained between two vendors.
7. In case of operation of Municipal markets, the market should be reoriented to have proper entry and exit points. The total no of persons to be allowed to the market should not be more than ten at a time. Social Distancing of minimum one meter between two people to be maintained at any time. The market should be operated with strict supervision from the district police authority. Since other non essential shops and markets are closed DC's/Municipal authorities may try to expand the area of the markets and maintain distance between the shops.
8. In wholesale fruits & vegetables market only necessary persons should be allowed. Common individual citizen should not be allowed within Wholesale market.
9. The district authority should encourage grocery shops to keep fruits and vegetables, dairy products also in their shops. The wholesalers should be encouraged to supply vegetables at the grocery shops.

It is reiterated that at all times and in all operations, proper sanitising of premises, vehicles, instruments, etc, should be done and norms of social distancing should be rigorously followed.


Addl Chief Secretary to the Government of Assam
Food, Civil Supplies & Consumer Affairs Department
Dispur, Guwahati-06

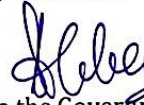
ACS/FCS&CA/1/2/2020-A

Dated, Dispur the 26th March, 2020

Copy to

1. The staff officer of the Chief Secretary to the Govt. of Assam, Dispur for information.
2. The Director, Food & Civil Supplies Department for information and necessary action.
3. The CEO, Agriculture Marketing Board, Assam for information and necessary action
4. All Deputy Commissioners for information.

By Order etc



Addl Chief Secretary to the Government of Assam
Food, Civil Supplies & Consumer Affairs Department
Dispur, Guwahati-06